FORM-21-B

(For use in Election to fill a casual Vacancy) [See rule 11(1)]

Declaration of the result of Election under Sub-section (2) of section-53 of the Representation of the People Act, 1951.

Election to the Bihar Legislative Council by the members of the Bihar Legislative Assembly.

In pursuance of the provisions contained in Sub-section (2) of section-53 of the Representation of the People Act 1951 read with sub-rule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that :-

Sri Vivek Thakur

C.

Fraser Road, Patna,

Post.- G.P.O.,

P.S.- Gandhi Maidan,

Dist.- Patna, Pin-800001

Sponsored by Bhartiya Janata Party

has been duly elected to fill the vacancy caused in that house by the death of Shri Badshah Prasad Azad having become vaccant.

Place: Bihar Vidhan Sabha Sachivalaya

Date: 02nd May, 2013

(Phul Jha) 2·5·1マ

Returning Officer

Phue ong

Retuning Officer for the Bye Election'

To the Bihar Legislative Commit-